

LAW-Powr/14/2023-10-Law, Justice and Parliamentary Affairs

I/334001/2024

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 11th of January, 2024

S.O 32 .- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Samba as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Sunil Sharma	Block Development Officer	Sumb (New), holding additional charge of Block Ghagwal (Old).
02	Kunal Singh	Block Development Officer	Purmandal (Old)
03	Abhilove Mahajan	Block Development Officer	Vijaypur (Old)
04	Diksha Raina	Block Development Officer	Bari Brahmana (New)
05	Mukesh Sharma	Block Development Officer	Rarangarh (New), holding additional charge of Nud (New).
06	Shivani Deonia	Block Development Officer	Rajpura (New), holding additional charge of Block Samba (old).

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

No. Law/Power/14/2023-10

Dated: - 11 -01- 2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Samba.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. All concerned Officers.
7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
8. Incharge Website

(Shamim Ahmad Wani)
Senior Law Officer
Department of Law, Justice and P.A

